

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/4(CHE)2024
NAME OF THE PETITIONER : IDBI Trusteeship Service Ltd
NAME OF THE RESPONDENT(S) : OZONE Homes Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Toyesh Tewari for the Financial Creditor. Ld. Counsel Mr. Debo priyo Moulik for the Respondent.

In this case reply has not been filed and the Counsel sought 2 weeks time to file reply. This is the final opportunity to file the reply within 2 weeks. Rejoinder, if any, be filed within a week thereafter.

Post the Petition for hearing on **30.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)